

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204  
C.P. (IB)/198(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

HIRALAL BHIMJIBHAI KUMAVAT PROPRIETOR OF B N  
ENTERPRISES  
VS  
VASUNDHARA SEAMLESS STAINLESS TUBESPRIVATE  
LIMITED

.....Applicant

.....Respondent

**Order delivered on: 23/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Respondent : None.

**ORDER**

None present for the respondent. Respondent failed to file reply, hence, right to file reply is closed.

List for further consideration on 10.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**